

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.287/08

Tuesday this the 4th day of November 2008

C O R A M :

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE Dr.K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

1. R.Sasidharan Pillai,
S/o.Raghavan Pillai,
Retired Senior A.O.,
Office of Principal AG (Audit), Kerala.
Residing at 410 – Sangeeth Nagar,
Thycaud P.O., Thiruvananthapuram – 695 014.
2. O.M.Mathew,
S/o.O.V.Mathew,
Retired Senior A.O.,
Office of Principal AG (Audit), Kerala.
Residing at Olikkal House, East Vazhappilly,
Via. Muvattupuzha Market P.O., PIN – 686 673.Applicants

(By Advocate Mr.M.R.Hariraj)

Versus

1. Comptroller and Auditor General of India,
New Delhi.
2. Union of India represented by the Secretary,
Ministry of Personnel and Training, New Delhi.
3. Accountant General (A&E),
Kerala, Trivandrum.Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan,SCGSC)

This application having been heard on 4th November 2008 the Tribunal on the same day delivered the following :-

ORDER

HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER

This O.A has been filed by the applicants seeking a direction to the respondents to step up their pay to the stage of Rs.620/- in the pre-revised pay scale of Rs.500-900/- with effect from 1.4.1985 and to the stage of Rs.9025/- in the scale of Rs.7450-11500 with effect from 1.12.1998.



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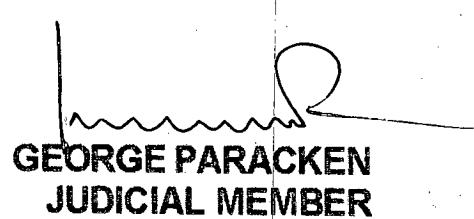
2. Along with their reply statement the respondents have produced Annexure R-3 (A) letter dated 24.7.2008 issued by the Senior Administrative Officer (GE II) in the office of the Comptroller and Auditor General of India stepping up the pay of the applicants as prayed for in this O.A. Counsel for the applicants has, therefore, submitted that this O.A has become infructuous. Accordingly, the O.A is dismissed as infructuous. There shall be no order as to costs.

(Dated this the 4th day of November 2008)



K.S. SUGATHAN
ADMINISTRATIVE MEMBER

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GEORGE PARACKEN
JUDICIAL MEMBER